

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1536
ANSWERED ON:18.11.2010
REGIONAL AIRLINE POLICY
Botcha Lakshmi Smt. Jhansi

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a comprehensive regional airline policy is being formulated;
- (b) if so, whether the Ministry has any plan to encourage entrepreneurs to float small regional airlines and provide air connectivity to the remote parts of the country;
- (c) if so, the details thereof; and
- (d) the time by which the same is likely to be done?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements (CAR) Section 3, Series C, Part VIII stipulating minimum requirements for grant of permit to operate scheduled regional air transport service. The scheduled regional airlines will primarily operate in a designated region and will not be permitted to operate on the trunk routes indicated in the Route Dispersal Guidelines issued by the Government. The CAR is available on DGCA website www.dgca.nic.in.

(b) and (c):- The Government has granted initial NOC to the following airlines to operate Scheduled Regional Air Transport Services. M/s. MDLR Airlines, Indus Airways and M/s. Jagson Airines for Northern Region; M/s Zav Airways for Eastern/North Eastern Region; M/s Freedom Aviation Pvt. Ltd. for Southern Region.

(d):- Operationalization of Regional Airlines will depend upon the applicant fulfilling the laid down requirements and their operational preparedness and commercial planning.